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Title: Issue regarding completion of work under projects like BSUP and JNNURM.

DR. SHRIKANT EKNATH SHINDE (KALYAN): Madam Speaker, I thank you for giving me an opportunity to raise an important issue about BSUP and houses under JNNURM in my constituency.

The Government starts schemes with good intentions. However, because of inadequate funds and delay in completion of work, the Government abandons the scheme, and projects remain incomplete. The amount sanctioned are then just lost and the loser is the common man who pays the taxes.

The Government of India started projects such as BSUP and JNNURM. The duration of the projects is over. However, many projects in my constituency remain incomplete. The main reason for this is cost escalation. When agencies were appointed, cost escalation clause was not included in the scheme. So, when the work is not finished within the stipulated period of time, the work has come to a standstill.

The other reason is, the urban local bodies appointed the agencies without acquiring the land. Delay in land acquisition resulted in late starting of work. Hence, there is a failure to complete the work. The other cause is, without deciding the eligibilities of beneficiaries, a list of probable beneficiaries was prepared.

A number of projects was sanctioned but they came to a standstill due to the above reasons.

In my constituency, 13,469 houses were to be built but only 8200 houses were feasible. In the last four years, we could complete only 3000 houses and construction of 5000 houses is in progress but agencies have abandoned the work.

Madam, through you, I would request the Minister for Urban Development to look into the matter very seriously, revisit the policy and create a way out to complete these projects. ...(*Interruptions*)

HON. SPEAKER: Shri Arvind Sawant and Shri Rahul Shewale are permitted to associate with the issue raised by Dr. Shrikant Eknath Shinde.